		iling under eleves (a) of out regulation	(2) of regulation 42	the IPPI (Incolucion	Depolution Drocces	for Corporate Dara	na) Regulations . 00	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	702447847.81	1	702447847.81	54.69	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	107805919	4	107805919	8.39	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	33	10584100	33	1097234	0.09	0	9486866	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	155	33470824	155	28692985	2.23	0	4777839	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	299446860	4	3244960	0.25	0	0	296201900	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	341	523898264	341	441180420	34.35	0	82717844	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		538	1677653814.81	538	1284469365.81	100.00	0	96982549	296201900	